

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.11.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4025 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Aquacity Consumer and Societies Welfare Society Vs. AG8 Ventures Ltd. Through its IRP Anil Goel & Anr.	Akshay Srivastava
2.	I.A. No. 4027 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Strategic Credit Capital Pvt. Ltd. Vs. Religare Finvest Ltd. & Anr.	T. Ravichandran
3.	I.A. No. 4036 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Biswa Janani Services, Bhubaneswar Vs. Shree Nakoda Ispat Ltd.	Avijit Patnaik

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

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Assistant Registrar